

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 28-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SESSIONS CASE	100520/2014	The State Wadala P.S Vs Kannan @ Gondawala Andy Kaunder and others	
Sub Matter: MISC APPLN SC/0100158/2020				
2	SESSIONS CASE	100565/2014	The State Deonar P.S Vs Aarif Mehboob Shaikh	
<u>HEARING</u>				
3	SESSIONS CASE	100376/2018	The State of Maharashtra Dongri Police Station Vs Mohsin Abdul Rahim Undre	z
4	SESSIONS CASE	1000514/2018	The State of Kalachowki Police Station Vs Irshad Sultan Ahemad Khureshi	PP
<u>EVIDENCE PART HEARD</u>				
5	SESSIONS CASE	100326/2014	The State Bhoiwada P.S Vs Yogesh Balaram Aagrey	
6	SESSIONS CASE	100040/2016	BYCULLA POLICE STATION. Vs RAJESH DARSHAN GUPTA AND ORS.03	
7	SESSIONS CASE	100143/2018	The State of Bhandup Police Station Vs Laxmi Shyam Kamble	
<u>EVIDENCE</u>				
8	SESSIONS CASE	100575/2014	The State Shivaji Nagar P.S Vs Vishal Chandrakant Khade and anr.	
Sub Matter: SESSIONS CASE/0100076/2015				
<u>CHARGE</u>				
9	SESSIONS CASE	100041/2018	The State of Byculla Police Station Vs Muddashir Sirajuddin Shaikh	

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SESSIONS CASE	100164/2018	The State of Vakola Police Station Vs Einul Nizamuddin Khan and Other 1	Prakash V. Vare
11	SESSIONS CASE	100287/2018	The State of Maharashtra- Ghatkopar P. Stn. Vs Badalsing Badrising Chauhan	
12	SESSIONS CASE	100247/2019	State of Maharashtra- Bandra P. Stn. Vs Rajesh Premchand Sharma	APP
13	SESSIONS CASE	100374/2019	The State of Trombay Police Station Vs Mohd. Ali Samsu Rehman Shaikh	APP
14	SESSIONS CASE	100477/2019	The State of Maharashtra - Chembur Police Station Vs Kameshwar Sohar Yadav and Ors. 01	APP
15	SESSIONS CASE	101419/2019	State of Maharashtra - Santacruz Police Station Vs William Rajkumar Chaudhary	APP
16	SESSIONS CASE	100373/2020	The State of Maharashtra - Nagpada Police Station Vs Mohammad Akhtar Qureshi	APP
<u>STAYED BY DISTRICT COURT</u>				
17	SESSIONS CASE	100076/2015	The State Shivaji Nagar P.S Vs Sachin Bajrang Chikane 2. Krushna Bajrang Chikane	
(Main Matter SESSIONS CASE/0100575/2014)				
<u>REPLY/SAY</u>				
18	ABA	101056/2020	Kuldeep Madhukar Sawant Vs The State Of Nehru Nagar Police Station	Ramji B Gupta

APPEARANCE

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S.No.	Case Type	Case No.	Title	Name of Advocate
19	SESSIONS CASE	100343/2020	The State of Maharashtra - V.B. Nagar Police Station Vs Nazir Mehboob Shaikh	APP
20	CRI M A	101116/2020	Mubeen Baksh Rahim Saudaghar in BA 2089/2015 --- Applicant Vs The State of Maharashtra - Oshiwara Police Station --- Respondent	Amrish R. Salunke
21	CRI BAIL APPLN	101934/2020	Akbari Abdul Samad Dawre - Applicant. Vs State - Trombay Police Station - Respondent.	M.k.gupta
<u>SAYHEARING ON EXH.READY</u>				
22	SESSIONS CASE	100648/2019	The State of Maharashtra - Navghar Police station Vs Chirag Suresh Peshwani	PP
<u>REPORT</u>				
23	SESSIONS CASE	100559/2001	NIRAMAL NAGAR POLICE STATION Vs ABDUL SATTAR MOHAMMED SIDDIQUE AND 3 ORS	APP PANJWANI
24	MISC APPLN SC	100158/2020	The State Wadala P.S Vs Chakravati Laxman Kaundur	APP Khan Abdul Wahab
(Main Matter SESSIONS CASE/0100520/2014)				
<u>DORMANT FILE</u>				
25	SESSIONS CASE	100151/2000	State Deonar P.S. Vs Abubakar Mohd Niyaz Khan 1	A.P.P.
26	SESSIONS CASE	100667/2001	COLABA POLICE STATION Vs SANDI ANTHONY PARR	APP PANJWANI
27	SESSIONS CASE	100262/2012	The State Mankhurd P. Stn Vs Sameer @ Jahim Masitulla Shah	

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S.No.	Case Type	Case No.	Title	Name of Advocate
28	SESSIONS CASE	100321/2001	Juhu Police Station Vs Ramehskumar @ Rajesh Prajapati and ors	
29	SESSIONS CASE	100850/2001	Juhu Police Station Vs Rajamanohar Dhansai @ Parmesh Shivshankar Upadhy	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SESSIONS CASE	100604/2017	The State DCB CID Unit-III Vs Manisha Gulab Pokharkar and other 5	
2	SESSIONS CASE	1000518/2018	The State of Antop Hill Police Station Vs Soliya Salim Sayyed and other 1	PP
<u>EVIDENCE PART HEARD</u>				
3	SESSIONS CASE	100376/2015	The State of Vakola Police Station Vs Vijay Ramnathan Bhagwati	
4	SESSIONS CASE	100428/2016	THE STATE OF N.M.JOSHI MARG POLICE STATION. Vs UPENDRA PRAGGJI GOHIL	
5	SESSIONS CASE	100727/2016	GHATKOPER POLICE STATION. Vs VISHWANATH BHIVAJI KADAM	
<u>EVIDENCE</u>				
6	SESSIONS CASE	100172/2015	The State Gavdevi P.S Vs Sunil Chaturbhai Patel And Another One	
<u>CHARGE</u>				
7	SESSIONS CASE	100351/2018	The State of Antop Hill Police Station Vs Sanjay Digamber Bhandare	z
8	SESSIONS CASE	1000641/2018	The State of Maharashtra Nehru Nagar Police Station Vs Vijay Laxman Kende	APP
9	SESSIONS CASE	100031/2019	The State of Bandra Police Station Vs Ayub Yunus Khan	APP
10	SESSIONS CASE	100645/2019	The State of Maharashtra - Nehrunagar Police station Vs Rehan Abdul Rashid Qureshi	PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	SESSIONS CASE	100646/2019	The State of Maharashtra - Nehrunagar Police Station Vs Rehan Abdul Rashid Qureshi	PP
<u>COMPLIANCE</u>				
12	SESSIONS CASE	100694/2017	The State Vakola Police Station Vs Sanjay Janu Pawar and other	
<u>REPLY/SAY</u>				
13	M A IN ABA	100028/2020	Nikhat Anwar Qureshi Vs State Chunabhatti Police Station	Heena Mushtaq Ahmed
<u>SAYHEARING ON EXH.READY</u>				
14	SESSIONS CASE	100202/2018	The State of Vikhroli Police Station Vs Rajesh Aba Devgadkar	
<u>REPORT</u>				
15	SESSIONS CASE	100070/2013	The State Amboli P.Stn Vs Phiroz Afsar Khan and 2 Ors.	
16	SESSIONS CASE	100105/2013	The State Oshivara P. Stn. Vs Phiroj Afsar Khan 5 Ors.	
Sub Matter: SESSIONS CASE/0100475/2013				
17	SESSIONS CASE	100104/2013	The State Oshivara P. Stn Vs Phiroj Afsar Khan and 5 Ors.	
Sub Matter: SESSIONS CASE/0100474/2013				
18	SESSIONS CASE	100474/2013	The State Oshiwara P. Stn. Vs Raja Hussain Patel	
(Main Matter SESSIONS CASE/0100104/2013)				
19	SESSIONS CASE	100475/2013	The State Oshiwara P. Stn. Vs Raja Hussain Patel	
(Main Matter SESSIONS CASE/0100105/2013)				
20	CRI BAIL APPLN	101923/2020	Wasim Nisar Ahmed Shah - Applicant. Vs State - Shivaji Nagar Police Station - Respondent.	Afshan Goghari.

DORMANT FILE

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S.No.	Case Type	Case No.	Title	Name of Advocate
21	SESSIONS CASE	100297/2004	State Vs Jugash Shriwardan Mistri	DGP
22	SESSIONS CASE	100895/2004	STATE Vs ANWAR MOHD. SARFUDDIN ANSARI 3	APP
23	SESSIONS CASE	101030/2002	THE STATE OF MAHARASHTRA Vs MOHD. VALIUR REHMAN AND ORS	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 30-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>				
1	SESSIONS CASE	100383/2016	THE STATE OF KANJUR MARG POLICE STATION. Vs NAVIN PANDIT CHINTALE	
<u>EVIDENCE PART HEARD</u>				
2	SESSIONS CASE	100788/2015	CHEMBUR POLICE STATION. Vs KAMLESH NARAYAN TAKEKAR AND ORS.04	
<u>CHARGE</u>				
3	SESSIONS CASE	100254/2001	State of Maharashtra Vs Anand Sudhir Limaye and 5 ors	
4	SESSIONS CASE	100114/2018	The State of Worli Police Station Vs Mohan Venkat Reddy	
5	SESSIONS CASE	100349/2018	The State of Shivaji Nagar Police Station Vs Mohd. Ashraf Mohd. Varis Ansari	z
6	SESSIONS CASE	101232/2019	The State of Maharashtra - Vakola Police Station Vs Ganesh Ravikant Nagarkar	APP
<u>APPEARANCE</u>				
7	SESSIONS CASE	100176/2020	The State of Maharashtra - Mulund Police Station Vs Min Krushna Giri	APP
8	M A IN ABA	100257/2020	Sukhjendra Kumar Arora Vs The State of Gowandi Police Station, Mumbai	Anandini Fernandes
9	CRI BAIL APPLN	101903/2020	Nikhil Shankar Jadhav - Applicant. Vs State - R.C.F. Police Station - Respondent.	Ganesh R. Iyer.

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 01-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SESSIONS CASE	100609/2014	The State Antop Hill P.S Vs Harmitsingh Mohansingh Vadera and others	
2	ABA	101011/2020	Hanumant Sopan Nikam Vs The State of Maharashtra through Chunna Bhatti Police Station, Mumbai	Shushrut Jadhwar
<u>EVIDENCE PART HEARD</u>				
3	SESSIONS CASE	100437/2017	GHATKOPER POLICE STATION. Vs AKHTAR ALI CHHOTELAL WALDUKI SHAIKH	
<u>EVIDENCE</u>				
4	SESSIONS CASE	100531/2016	PANT NAGAR POLICE STATION. Vs AMIT UTTAMRAO BHOSALE AND ORS.03	
<u>CHARGE</u>				
5	SESSIONS CASE	100283/2018	The State of Maharashtra-Antop Hill P. Stn. Vs Dhananjay Kumar Omkarnath Mishra-	
6	SESSIONS CASE	100327/2018	The State of V.P. Road Police Station Vs Meenakumari Somayya Rajul	z
<u>SAYHEARING ON EXH.READY</u>				
7	SESSIONS CASE	100107/2018	The State of Park Site Police Station Vs Savirhasan Mohamaddin Khan	
8	SESSIONS CASE	101536/2019	The State of Maharashtra - Antop Hill Police Station Vs Ajit Kamlesh Mandal	APP
<u>DORMANT FILE</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	SESSIONS CASE	100315/2010	The State D. N. Nagar P. Stn. Vs Sudhakar Ramesh Ahire and 40 Ors.	
10	SESSIONS CASE	100387/2012	The State D.B.Marg P.S Vs Sunita@manora kaisar shaikh and one other	
11	SESSIONS CASE	100700/2013	The State Shivaji nagar P stn Vs Abdul Kayum Kasim Shaikh @ Baba and 2 Ors	
Sub Matter: SESSIONS CASE/0100208/2016				
12	SESSIONS CASE	100053/2001	THE STATE OF MAHARASHTRA Vs HASAN KAMAL SHAIKH AND 5 ORS	
13	SESSIONS CASE	100062/2002	THE STATE OF MAHARASHTRA Vs Amit Arvind Shinde and 4 ors.	
14	SESSIONS CASE	101068/2001	The State of Maharashtra Pant Nagar P.Stn. Vs Rajendra Durga Rao	
<u>CROSS-EXAMINATION</u>				
15	SESSIONS CASE	100333/2016	THE STATE OF NIRMAL NAGAR POLICE STATION. Vs HASAN ANWAR ALI SHAIKH AND ORS.3	
Sub Matter: SESSIONS CASE/0100113/2017				
16	SESSIONS CASE	100113/2017	NIRMAL NAGAR POLICE STATION. Vs SIKANDAR SAID BEG	
(Main Matter SESSIONS CASE/0100333/2016)				
17	SESSIONS CASE	100291/2017	NIRMAL NAGAR POLICE STATION Vs SHABREJ @ TINNU ZULFEKAR SHAIKH (RETIWALA) AND ORS.03	

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S.No.	Case Type	Case No.	Title	Name of Advocate
18	SESSIONS CASE	100498/2017	The State Nirmal Nagar Police Station Vs Aasif @ Chadda Mohd. Meera Shaikh	
19	SESSIONS CASE	100075/2019	The State of Nirmal Nagar Police Station Vs Raffiq Ahamad Shaikh	APP
20	SESSIONS CASE	101657/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Arshad Hidayat Hussain Shaikh	APP

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Criminal Cause List Dated 03-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>				
1	CRI APPEAL	100554/2018	Avinash Raj@Rajanna Kulal@BA-1630-Aplnt. Vs The State of Maharashtra- Ghatkopar P. Stn.-Respdt.	Amit Mane
<u>HEARING</u>				
2	BAIL APPLN SC	100558/2020	Smt. Vasmia Shaikh Vs The State	Sudha Dwivedi
<u>EVIDENCE PART HEARD</u>				
3	SESSIONS CASE	100527/2016	THE STATE OF D.B.MARG POLICE STATION. Vs ALMANGA RAMBHAV ALSARIYA	
<u>EVIDENCE</u>				
4	SESSIONS CASE	100155/2015	The State Khar Police Satation. Vs Clarence Anthoy Pareira	
5	SESSIONS CASE	100339/2015	The State Khar Police Station Vs Clarence Anthoy Pareira	
<u>CHARGE</u>				
6	SESSIONS CASE	100664/2017	The State Khar Police Station Vs Kirankumar Anandkumar Thangelapalli	
7	SESSIONS CASE	100033/2018	The State Pydhonie Police Station Vs Abdul Wahid Rahaman Shaikh	
8	SESSIONS CASE	100186/2018	The State of Dongri Police Station Vs Gaurav Ganesh Sawant	
9	SESSIONS CASE	1000676/2018	The State of Maharashtra- Shivaji Nagar P. Stn. Vs Shabbir Yusuf Shaikh	APP

ORDER

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SESSIONS CASE	1000702/2019	State of Maharashtra - Dharavi Vs Ramesh Kempa Shetty	PP
<u>ORDER EXH.</u>				
11	SESSIONS CASE	100651/2017	The State Khar Police Station Vs Samar Haripar Deonath	
<u>COMPLIANCE</u>				
12	SESSIONS CASE	100004/2017	PYDHONIE POLICE STATION. Vs SHAHNAVAJ SHAMIM KHAN	
13	SESSIONS CASE	100706/2017	The State Vakola Police Station Vs Vijay @ Anil Babu Barma	
<u>REPLY/SAY</u>				
14	MISC APPLN SC	100407/2019	Nilesh Gautam Kamble Vs The State Sakinaka P.S	P.P
<u>APPEARANCE</u>				
15	SESSIONS CASE	102052/2019	The State of Maharashtra - Vakola Police Station Vs Vijay Sonu Jadhav	APP
<u>REPORT</u>				
16	ABA	100961/2020	Purshottam Kishan Wagela Vs State Khar Police Station	Mohd. J. Javed
17	ABA	100997/2020	Ameer Haider Sharafat Syed and anr Vs The State Deonar Police Station	Atal Bihari Dubey PP
<u>DORMANT FILE</u>				
18	SESSIONS CASE	100017/2006	State of Maharashtra Vs AKRAM MOHAMMED KHAN	APP PANJWANI
19	SESSIONS CASE	100597/2006	MULUND POLICE STATION Vs BHALCHANDRA B PASHI AND 4 ORS	APP PANJWANI
20	SESSIONS CASE	100983/2005	State of Maharashtra Vs Pais Paragreen Dsouza and 13 ors	